NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/32/2016

NAME OF THE PETITIONER(S)

: K.R.Reshma Sawni

NAME OF THE RESPONDENT(S)

: Varnam Printing Inks P Ltd and 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S: Santhosh P. Gindharan

4th Respondent

Sans

2) T.v.P. Saivihani M. Han'shankarmani Counsel hu

J.v.P. SaiviL

2. H/s Ullasavelan

Counsel for Rappoll 1 t3 G.M.

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri Ullasavelan, counsel for R1 to R3 and Shri S Santhosh, counsel for R4 are present. Counsel for R1 to R3 sought time to seek instructions from the clients in relation to the talks for settlement between the parties. Time extended at request finally. Put up on

04.07.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)